

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.03.2019 (MONDAY)

Court – II
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
2.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal Saurabh Kalia (R19-R20)
3.	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	

02.00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 222 of 2018	Smiti Golyan & Ors. Vs. Nulon India Ltd. &Ors.	Ranjana Roy Gawai	Sarwar Raza

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 44 of 2018	SumanDhir&Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
3.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. With	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
4.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Reena jain	Mohit D. Ram Monisha

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By Order
-sd/-
Assistant Registrar